

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.1782
TO BE ANSWERED ON 30.07.2015

ALLEGED IRREGULARITIES IN IAY

1782. SHRI KIRTI AZAD:
SHRI BAHADUR SINGH KOLI:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) Whether the Government has received any complaints of alleged irregularities in implementing the Indira Awas Yojana (IAY) from various States during the last three years and the current year;
- (b) if so, the details thereof and the action taken by the Government in this regard, State/UT-wise; and
- (c) the remedial measures taken by the Government to check such irregularities?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI BIRENDER SINGH)

- (a) and (b) : A statement indicating the State-wise complaints received under IAY during the last three years is given in the Annexure.
- (c) : The Government of India has issued an advisory to deal with the cases of corruption and irregularities under IAY. The same has been circulated to State Governments/UT Administration for taking appropriate action. In addition to that the Ministry deputed National Level Monitors for conducting specific inquiry regarding irregularities committed under IAY.

Annexure

State-wise status of complaints (IAY) sent to State Government.

S. No.	State	2012-13	2013-14	2014-15	Current year 2015-16 (upto 15.7.2015)
1	Andhra Pradesh	0	0	0	0
2	Assam	4	3	17	1
3	Bihar	20	18	22	6
4	Chhattisgarh	0	0	0	0
5	Gujarat	2	0	1	0
6	Haryana	0	2	0	0
7	Himachal Pradesh	0	0	0	0
8	Jammu & Kashmir	2	0	1	0
9	Jharkhand	3	1	4	0
10	Karnataka	0	0	0	0
11	Kerala	0	0	0	0
12	Madhya Pradesh	2	1	2	0
13	Maharashtra	1	1	0	0
14	Manipur	0	0	0	0
15	Orissa	1	0	8	0
16	Punjab	0	0	0	0
17	Rajasthan	0	0	4	1
18	Tamil Nadu	0	0	1	0
19	Tripura	0	0	0	1
20	Uttar Pradesh	1	17	37	8
21	Uttarakhand	1	0	0	0
22	West Bengal	0	2	4	0
	Total	37	45	101	17